

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2015

Dated : 08th February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s Dada Ganpati Guar Products Pvt. Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Ms. Pallavi Mohan and Ms. Adrija Das
Counsel for the Respondent(s) : Mr. Sandeep for Mrs. Swapna Seshadri, R.2

ORDER

Ms. Pallavi Mohan has extensively argued on behalf of the appellant and she has completed her arguments. Mrs Swapna Seshadri, learned counsel for respondent No.2, HVPNL, a transmission body, has partly argued.

Post this appeal for further arguments by the respondent as well as for rejoinder submissions on **16th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vt